

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 289 OF 2014

Dated: 11th August, 2015

In the matter of:-

D. Subrahmanya Bhat

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr.

....Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **02.09.2015.**

COURT MASTER